

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V
(Division Bench)

Item No.-2
IB-711/ND/2018
IA/2714/2023

IN THE MATTER OF:

M/s. Puneet Steels & Alloys Pvt. Ltd.

....Applicant

Vs.

Ideal Printographics Pvt. Ltd.

....Respondent

SECTION

U/s 9 IBC Liq.

Order delivered on 02.07.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

For the Liquidator : Adv. Ahsan Ahmad, Mr. Rajesh Kumar Parakh
(Liquidator)

HYBRID HEARING (PHYSICAL & VC)

ORDER

Ld. Counsel for the Liquidator is present and submitted that in terms of order dated 31.05.2024, an affidavit has been filed clarifying the issue raised in the order dated 31.05.2024. Order in this matter is **reserved**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)